

AMARPAL

Regd. No.: IBBI/PA-001/IP-P01584/2018 -2019/12411

Registered Address: C-2, Plot No-50, Gyan Khand-2, Indirapuram, Ghaziabad, UP- 201014

Email: amarpal@icai.org, Mobile: +91- 9717105008

Schedule-I Form A

Public Announcement

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF 'DSS HEALTHCARE PRIVATE LIMITED'

S. No.	Particulars	Details
1	Name of Corporate Person	DSS Healthcare Private Limited
2	Date of Incorporation of Corporate Person	18 th March, 2005
3	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies - Delhi
4	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U24231DL2005PTC134181
5	Address of the Registered Office and Principal Office (if any) of Corporate Person	Flat No. 40, Hanuman Road, 1st Floor, New Delhi-110001
6	Liquidation Commencement Date of Corporate Person	20 th April, 2021
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Amarpal Reg. Office: C-2, Plot No.-50, Gyan Khand-2, Indrapuram, Ghaziabad-201014, UP Email: amarpal@icai.org Tel No: 97171-05008 Reg No: IBBI/PA-001/IP-P01584/2018-2019/12411
8	Last Date for Submission of Claims	20 th May, 2021

Notice is hereby given that the 'DSS Healthcare Private Limited' has commenced 'Voluntary Liquidation' on 20th April, 2021.

The stakeholders of 'DSS Healthcare Private Limited' are hereby called upon to submit a proof of their claims, on or before 20th May, 2021, to the liquidator at the address mentioned against Item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23rd April, 2021

Place: Ghaziabad

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